

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL PRINCIPAL BENCH,
NEW DELHI**

Company Appeal (AT) No. 50 of 2021

IN THE MATTER OF:

Smrutiben Shreyansbhai Shah

...Appellant

Vs.

The Lok Prakashan Ltd. & Ors.

...Respondents

Present:

For Appellants: Dr. Abhishek Manu Singhvi, Sr. Adv. and Mr. Krishnendu Datta, Sr. Adv. With Ms. Anushree Kapadia, Ms. Smruti, Ms. Jyoti, Mr. Ashuotsh Ghade, Advocates

For Respondents: Mr. Mukul Rohatgi and Mr. Arun Kathpalia, Sr. Adv. With Natasha Dhruvan Shah, Ms. Devanshi Singh, Mr. Nipun Katyal, Advocates for R-2.

With

Company Appeal (AT) No. 51 of 2021

IN THE MATTER OF:

Smrutiben Shreyansbhai Shah

...Appellant

Vs.

The Lok Prakashan Ltd. & Ors.

...Respondents

Present:

For Appellants: Mr. Avishakar Singhvi, Mr. Shreyans Shah, Mr. Nipun Katyal and Mr. Rahul Arya, Advocates

For Respondents: Mr. Mukul Rohatgi and Mr. Arun Kathpalia, Sr. Adv. With Ms. Natasha Dhruvan Shah, Ms. Devanshi Singh, Advocates for R-2.

ORDER

(Through Virtual Mode)

16.04.2021: Heard Ld. Sr. Counsel for the Appellant on the question of admission as well as on interim application i.e. I.A. No. 756 of 2021 an application for seeking interim reliefs.

Issue notice to the Respondents by speed post. If the Appellant provides the email id, let notice be also issued through email. Requisites alongwith process fee, be filed, if not filed within three days.

Ld. Counsels, waived and accept notice on behalf of the Respondent No. 1, 2, and 3.

Ld. Sr. Counsels for the Respondents seek and are granted one-week time to file Reply of I.A. No. 756 of 2021 an Application for ad-interim relief.

Ld. Counsel for the Appellant submits that Respondent No. 4 has been deleted so no need to send the notice to Respondent No. 4.

Both the Appeals arising out of common impugned order, therefore, the Registry is directed to list these Appeals together.

Let these matters be fixed 'For Admission (After Notice)' and for consideration of I.A. No. 756 of 2021 on **05th May, 2021**.

[Justice Jarat Kumar Jain]
Member (Judicial)

[Mr. Kanthi Narahari]
Member (Technical)

SC/RR